

- (b) if so, the nature thereof; and
 (c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) to (c). No legal action was possible against those mills because the Price Regulation Scheme is a voluntary one. The Textile Commissioner, however, intervened with the Indian Cotton Mills Federation to ask the mills to revert to the old prices. As a result of this, the prices of the cloth of those mills were restored to the original levels.

Screening Committees for Small Scale Industries

- *421. { Shri P. C. Borooah:
 { Shri M. G. Thengondar:

Will the Minister of Industry and Supply be pleased to state:

(a) whether screening committees are proposed to be set up at the Central and State levels to scrutinise and screen out applications for licences to set up small scale industries dependent on imported raw materials; and

(b) if so, the precise constitution and functions of the envisaged set up?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) and (b). It is proposed to set up screening Committees who will scrutinise applications for setting up small scale industries dependent on imported or scarce indigenous raw materials. The details of the procedure to be followed in this regard are under the consideration of the Government.

Cardamom Board

- *422. { Shri Ramachandra Ulaka:
 { Shri Dhuleshwar Meena:
 { Shri Onkar Lal Berwa:
 { Shri Yashpal Singh:
 { Shri M. P. Swamy:

Will the Minister of Commerce be pleased to refer to the reply given to

Starred Question No. 997 on the 10th April, 1964 and state:

(a) whether Government have since considered the proposal to constitute a Cardamom Board;

(b) if so, the nature of decision taken; and

(c) when it is likely to be constituted?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) and (c). A tentative decision has been taken to constitute a Cardamom Marketing Board and necessary legislation will be submitted to Parliament as early as possible after the details have been finalised.

Railway Locomotives

1238. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the total number of the new locomotives allotted to each of the Zonal Railways, during 1963-64 and 1964-65 so far; and

(b) the basis on which the said allotment was made?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-3242/64].

(b) New locomotives are allotted to the Zonal Railways on the following basis:—

(i) for catering to the additional traffic demands; and

(ii) for replacement of overaged locomotives to the extent possible.

Lands alongside Rail tracks

1239. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether any scheme has been finalised for putting vast open lands